

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3569
ANSWERED ON:26.04.2012
PM'S 15-POINT PROGRAMME
Misra Shri Pinaki

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to bring more Departments/Ministries under the Prime Minister's 15-Point Programme;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure that at least the reporting Ministries report both the physical as well as financial, State-wise data on all the schemes under the ambit of the said programme?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a)&(b): Prime Minister's New 15 Point Programme was launched in June, 2006 covering a number of Central Government schemes of different Ministries and Departments. In 2009, three more schemes, viz.; Urban Infrastructure & Governance (UIG) and Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of the Ministry of Urban Development and National Rural Drinking Water Programme (NRDWP) of the Ministry of Drinking Water & Sanitation have been included under the programme.

(c): The programme envisages earmarking of 15% of targets and outlays in schemes where such earmarking is possible. In some schemes, flow of benefits/funds to development projects in minority concentration areas is monitored. All the concerned Ministries/Departments furnish State-wise achievements against targets/outlays or the flow of benefits/funds, whichever is relevant to the schemes included under the programme. The Progress of implementation of the programme is reviewed by the Ministry of Minority Affairs with the Nodal Officers of the concerned Ministries/Departments on quarterly basis. The progress of the implementation is also reviewed by the Committee of Secretaries (COS) on half-yearly basis and then reported to the Union Cabinet.